

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Date: 29.6.2018

To,

Ms. Anushree Bardhan
Ramachandran & Associates
C-31, Friends Colony (East),
New Delhi- 110065

Madam,

Subject: Review **Petition No. 38/RP/2017** in Petition No. 135/GT/in the case of
NLC India Limited vs KSEB & others; and

Review Petition No. 39/RP/2017 in Petition No. 146/GT/2015 in the
case of NLC India Limited vs TANGEDCO & others

Ref: Your letters dated 27.6.2018

With reference to your letter dated 27.6.2018 on the above subject, I am directed to inform that the hearing of the above said petitions on 3.7.2018 has been postponed and the same will be listed for hearing in due course for which separate notice will be issued.

This has approval of the Commission.

Sd/-
(B. Sreekumar)
Deputy Chief (Law)